

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 26.06.2014**

The meeting No.12/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 26.06.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.11/AM-15 for 19.06.2014 were taken up for ratification. As there were no amendments to the same, the above referred minutes of 19.06.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.12/AM-15 dated 26.06.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 12/84-ALC3/2014

**MEETING DATE** : 26.06.2014

<b>Case No.:4/5/84-ALC3/2014</b>	Party Name: TEXPORT OVERSEAS PVT.LTD,	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00031/AM15/	RLA File :07/24/040/00412/AM14/	Lic.No/Date:0710101879 03.02.2014	
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this			

case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Jacket with Hood made of 100% Cotton dyed ribstop fabric, GSM-163+/-03%	29,250 Nos.	100% Cotton dyed ribstop fabric, GSM-163+/-03%, width-58"	1,17,420 Sq. meter
			Leather Stopper	Net to net
			Zipper	Net to net
			Snap Fasteners	Net to net
			Cotton Tape – 3/8"	Net to net
			Metal eyelet	Net to net
			Cotton draw cord – 5mm	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:6/2/84-ALC3/2014</b>	Party Name: CITIZEN UMBRELLA MANUFACTURERS LTD.	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00006/AM15/	RLA File :02/24/040/00192/AM14/	Lic.No/Date:0210199947 12.02.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	21x10 K Iarv Umbrella with 210 (black fabric in CKD) umbrella black fabric	3000 Dozen	21t Blak Polyester fabric 66"	45,111 Sq. yard
			Inner outer tube parts of umbrella	1515 Kgs.
			Latches parts of umbrella	191.900 Dozen
			Notch/Runner/Thread parts of	3030 Dozen

			umbrella	
			Ribs parts without plating parts of umbrella	6969 Dozen
			Iron Revits umbrella parts	45.450 Kgs.
			Handle/Cap umbrella parts	3000 Dozen
2.	23x8 K long auto Umbrella with 190t fabric in CKD auto umbrella	3000 Dozen	190T Polyester fabric, 66"	50,524 Sq. yard
			23" Long auto frame without handle Cap tips, umbrella frames	3000 Dozen
			Handle/Cap/Tips umbrella parts	3000 Dozen

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

<b>Case No.:4/48/84-ALC3/2013</b>	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status : Approved</b>
HQ File :01/84/050/00395/AM14/	RLA File :04/24/040/00263/AM14/	Lic.No/Date:0410155523 24.02.2014	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/37/2014-TSW, dated 25.06.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PVC Purses, Style No. F49965/F51266	31,344 Nos.	Outer lining PVC/PU/Textile/ Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"	2488.77 Meters
			Inner lining PVC/PU/Textile/	7527.62 Yard

Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"	
Elast Smooth/ Ecoline smooth/smooth Crinkle PVC	695.72 Meters
Metal fittings, buckles, eyelets, slider, stopper	Net to net
Zip Fasteners	15,278.87 Meters
Non woven lining of various sizes, with-58"	568.10 Yard
Bonded leather board of various sizes	5840.42 Sq. foot
Texon brand cellulose insole sheets	Net to net
210D Nylon (0.1mm lining) material	3051.52 Sq. foot
Leather Auxiliary	193.64 Kgs.
Water based adhesive	253.79 Kgs.
Resin non pao BWA-316CH Baoweiling brand adhesive	584.66 Kgs.
AR6450/D Primer	112.59 Kgs.
Sensormatic security label packing material	As per packing policy
Fabric/Leather care card brochure	-do-
3GM/6GM Silica gel in aiwa paper sachet packing material	-do-
Coach non logo tissue paper packing material	-do-
Printed poly bags packing material	-do-

			Packing boxes outer cartons	-do-
			Metal fittings, Rivets	Net to net
2.	Cow leather purses in combination with PVC material, Style No.F49965	16,563 Nos.	Outer lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-57"	1325.04 Meters
			Inner lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"	3985.06 Yard
			Metal fittings, buckles, eyelets, slider, stopper	Net to net
			Zip Fasteners	7950.24 Meters
			Non woven lining of various sizes, with-58"	325.63 Yard
			Bonded leather board of various sizes	2716.33 Sq. foot
			210D Nylon (0.1mm lining) material	1590.05 Sq. foot
			Leather Auxiliary	106.17 Kgs.
			Water based adhesive	105.51 Kgs.
			Resin non pao BWA-316CH Baoweiling brand adhesive	331.59 Kgs.
			AR6450/D Primer	59.63 Kgs.
			Sensormatic security label packing material	As per packing policy
			Fabric/Leather care card brochure	-do-
			3GM/6GM Silica gel in aiwa paper sachet packing material	-do-

			Printed poly bags packing material	-do-
			Packing boxes outer cartons	-do-
			Metal fittings, Rivets	Net to net
3.	Cow leather purses in combination with PU & Textile material, Style No. F51770	32,194 Nos.	Outer lining PVC/PU/Textile/ Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"	2548.89 Meters
			Inner lining PVC/PU/Textile/ Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"	8665.02 Yard
			Metal fittings, buckles, eyelets, slider, stopper	Net to net
			Zip Fasteners	21,183.65 Meters
			Sewing thread	15,22,776.00 Meters
			Non woven lining of various sizes, with-58"	10.95 Yard
			Bonded leather board of various sizes	611.69 Sq. foot
			Texon brand cellulose insole sheets	Net to net
			210D Nylon (0.1mm lining) material	611.69 Sq. foot
			Leather Auxiliary	243.02 Kgs.
			Water based adhesive	811.29 Kgs.
			AR6450/D Primer	132.00 Kgs.
			102P Hot melt adhesive	16.10 Kgs.
			Sensormatic security label packing	As per packing

			material	policy
			Fabric/Leather care card brochure	-do-
			3GM/6GM Silica gel in aiwa paper sachet packing material	-do-
			Printed poly bags packing material	-do-
			Packing boxes outer cartons	-do-
4.	Cow leather belt, Style No. 61668/ 61945/ 66721/66724/ 66728/ 66731/66732/ 67416/ 67426/69900/ 90275/ F62354/ F66105/F66106/ F66130/F66916/ F66128	41,773 Nos.	Metal fittings, buckles, eyelets, slider, stopper	Net to net
			Non woven lining of various sizes, with-58"	1519 Yard
			Bonded leather board of various sizes	18,884.54 Sq. foot
			Leather Auxiliary	493.45 Kgs.
			Water based adhesive	578.47 Kgs.
			Resin non pao BWA-316CH Baoweiling brand adhesive	176.10 Kgs.
			AR6450/D Primer	285.45 Kgs.
			102P Hot melt adhesive	22.99 Kgs.
			Fabric/Leather care card brochure	As per packing policy
			3GM/6GM Silica gel in aiwa paper sachet packing material	-do-
			Printed poly bags packing material	-do-
			Packing boxes packing material	-do-
			Packing boxes outer cartons	-do-
			Packing band packing matrial	-do-
5.	Cow leather belt in combination with Textile material, Style No.	15,432 Nos.	Outer lining PVC/PU/Textile/ Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-	655.86 Meters

F90107

woven/Canvas, width-57"

Metal fittings, buckles, eyelets, slider, stopper

Net to net

Non woven lining of various sizes, with-58"

1102.46 Yard

Bonded leather board of various sizes

7993.78 Sq. foot

Leather Auxiliary

233.75 Kgs.

Resin non pao BWA-316CH Baoweiling brand adhesive

326.08 Kgs.

AR6450/D Primer

69.44 Kgs.

3GM/6GM Silica gel in aiwa paper sachet packing material

As per packing policy

Packing boxes outer cartons

-do-

6.

Cow leather purses in combination with PVC &amp; PU, Style No.F50180

4832 Nos.

Outer lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-57"

251.26 Meters

Inner lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"

386.56 Meters

Inner lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"

1174.18 Yards

Metal fittings, buckles, eyelets, slider, stopper

Net to net

Zip Fasteners

3155.30 Meters



Non woven lining of various sizes, with-58”	33.29 Yard
Bonded leather board of various sizes	135.30 Sq. foot
Texon brand cellulose insole sheets	Net to net
210D Nylon (0.1mm lining) material	309.25 Sq. foot
Leather Auxiliary	47.84 Kgs.
AR6450/D Primer	19.81 Kgs.
Sensormatic security label packing material	As per packing policy
Fabric/Leather care card brochure	-do-
3GM/6GM Silica gel in aiwa paper sachet packing material	-do-
Printed poly bags packing material	-do-
Packing boxes outer cartons	-do-
Inner lining PVC/PU/Textile/ Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5”	160.40 Yards
Elast Smooth/ Ecoline smooth/smooth Crinckle PVC	45.20 Meters
Metal fittings, buckles, eyelets, slider, stopper	Net to net
Zip Fasteners	245.00 Meters
Non woven lining of various sizes, with-58”	3.51 Yard
Bonded leather board of various sizes	280.00 Sq. foot

210D Nylon (0.1mm lining) material	167.00 Sq. foot
Leather Auxiliary	7.46 Kgs.
Water based adhesive	5.23 Kgs.
Resin non pao BWA-316CH Baoweiling brand adhesive	8.86 Kgs.
AR6450/D Primer	5.00 Kgs.
Sensormatic security label packing material	As per packing policy
Fabric/Leather care card brochure	-do-
3GM/6GM Silica gel in aiwa paper sachet packing material	-do-
Coach non logo tissue paper packing material	-do-
Printed poly bags packing material	-do-
Packing boxes outer cartons	-do-
100% Spun Rayon woven tape webbing, width-25mm	1271.02 Meters
420D Nylon lining material, width-58"	4.59 yards.
8. Cow leather hand bags in combination with textile materials Style No.52123	5392 Nos.
Outer lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-57"	245.63 Meters
Inner lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-58.5"	342.92 yards
Metal fittings, buckles, eyelets,	Net to net

slider, stopper	
Zip Fasteners	1509.76 Meters
Non woven lining of various sizes, with-58”	490.89 Yard
Bonded leather board of various sizes	382.83 Sq. foot
210D Nylon (0.1mm lining) material	215.68 Sq. foot
Leather Auxiliary	104.07 Kgs.
AR6450/D Primer	63.63 Kgs.
Fabric/Leather care card brochure	As per packing policy
3GM/6GM Silica gel in aiwa paper sachet packing material	-do-
Printed poly bags packing material	-do-
Packing boxes outer cartons	-do-
Metal fitting, Rivets	Net to net, set
Stopper	Net to net, set
420D Nylon lining material, width-58”	326.32 yards.
Outer lining PVC/PU/Textile/Cotton/Nylon/Polyester/ Knitted lining/Synthetic/ Non-woven/Canvas, width-57”	451.35 Meters
Metal fittings, buckles, eyelets, slider, stopper	Net to net
Leather Auxiliary	78.04 Kgs.
AR6450/D Primer	45.49 Kgs.
3GM/6GM Silica gel in aiwa paper	As per packing

		sachet packing material	policy
		Packing boxes outer cartons	-do-
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

4	<b>Case No.:7/2/84-ALC3/2014</b>	Party Name: KARTIKEYA INTERNATIONAL	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status: Rejected</b>
	HQ File :01/84/050/00007/AM15/	RLA File :06/24/040/00034/AM14/	Lic.No/Date:0610036425 26.02.2014	Reject
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided requisite information/details called for vide DGFT's letter dated 01.05.2014 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.			
	RLA may take suitable consequential action accordingly.			

	<b>Case No.:22/2/84-ALC3/2014</b>	Party Name: BHARAT SILKS	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status: Approved</b>
	HQ File :01/84/050/00022/AM15/	RLA File :07/24/040/00447/AM14/	Lic.No/Date:0710102711 07.03.2014	
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-			

5	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Ladies Dress made of 100% Silk printed fabric, 12mm, GSM-52+/-10% & 100% Silk fabric (dyed lining fabric, 8mm, GSM-35+/-10%, Style No. D2497M-4	580 Nos.	100% Silk printed fabric, 12mm, GSM-52+/-10%, width-137 cms.	2304 Sq. meter
				100% Silk fabric (dyed lining fabric, 8mm, GSM-35+/-10%, width-137 cms.	2185 Sq. meter
	2.	Ladies Blouse made of 100% Silk printed fabric, 12mm, GSM-52+/-10%, Style No.U 0306M-4	850 Nos.	100% Silk printed fabric, 12mm, GSM-52+/-10%, width-137 cms.	1514 Sq. meter
	<p>The GSM should match in both import and export.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				

6	<b>Case No.:2/12/84-ALC3/2014</b>	Party Name: TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status: Deferred</b>
	HQ File :01/84/050/00091/AM15/	RLA File :03/95/040/01058/AM14/	Lic.No/Date:0310777139 04.04.2014	Defer Date: 24.07.2014
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 24.07.2014.			

7	<b>Case No.:4/12/84-ALC3/2014</b>	Party Name: VENUS SAFETY & HEALTH PVT. LTD.,	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status: Deferred</b>
	HQ File :01/84/050/00093/AM15/	RLA File :03/95/040/01055/AM14/	Lic.No/Date:0310777904 10.04.2014	Defer Date: 24.07.2014
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to			

DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 24.07.2014.

8	<b>Case No.:1/12/84-ALC3/2014</b>	Party Name: SUPERFIL PRODUCTS LIMITED	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00090/AM15/	RLA File :04/24/040/00245/AM14/	Lic.No/Date:0410157852 12.05.2014	Defer Date: 24.07.2014
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for their examination and comments. It was decided to defer the case for re-listing on 24.07.2014.			

9	<b>Case No.:3/12/84-ALC3/2014</b>	Party Name: MASTER LINENS INC.,	Meet No/Date:12/84-ALC3/2014 26.06.2014	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00092/AM15/	RLA File :32/24/040/00003/AM15/	Lic.No/Date:3210076742 06.06.2014	Defer Date: 24.07.2014
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided GSM of fabric and net content of flax in fabric on weight basis in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to furnish the requisite information/details for consideration of the proposal. The case stands for re-listing on 24.07.2014.			

## MANUAL AGENDA CASE

(10)

Case No.178	M/s Concept Clothing, New Delhi
NC 12/AM-15, dt. 26.06.2014	File No.01/84/50/280/AM-14/DES-V

Ratification of input output norms in respect of Advance Authorization No. 0510371162 dated 18.11.2013.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 24.07.2014.

(11)

Case No.179	M/s Concept Clothing, New Delhi
NC 12/AM-15, dt. 26.06.2014	File No.01/84/50/251/AM-14/DES-V
Ratification of input output norms in respect of Advance Authorization No. 0510370372 dated 06.11.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 24.07.2014.

(12)

Case No.180	M/s Modelama Exports Ltd., Gurgaon
NC 12/AM-15, dt. 26.06.2014	File No.01/84/171/015/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510280551 dated 28.12.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Hooded Jacket with zipper made of 100% Cotton Canvas	5080 Nos.	100% Cotton Canvas woven dyed fabric, GSM-340+/-	18,265 Sq. meter

woven dyed fabric, GSM-340+/-10% & 100% Nylon Taffeta lining woven fabric, GSM-64+/-10%, Style No.851866	10%, width-61"	
	100% Nylon Taffeta lining woven fabric, GSM-64+/-10%, width-58"	24,021 Sq. meter
	Zipper	13,183 Nos.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.181	M/s Chelsea Mills, Gurgaon
NC 12/AM-15, dt. 26.06.2014	File No.01/84/171/018/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510342264 dated 02.01.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 17.07.2014.

(14)

Case No.182	M/s Chelsea Mills, Gurgaon
NC 12/AM-15, dt. 26.06.2014	File No.01/84/171/019/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510383092 dated 28.03.2014.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 17.07.2014.



(15)

Case No.183	M/s The Bombay Dyeing & Mfg. Co. Ltd., Mumbai
NC 12/AM-15, dt. 26.06.2014	File No.01/84/162/868/AM-08/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0310446819 dated 17.10.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted the CAD/CAM, measurement chart and sketch of each export item in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to furnish the requisite information/details for consideration of the proposal. The case stands for re-listing on 24.07.2014.

(16)

Case No.184	M/s Choice Clothing Co. Pvt. Ltd., Gurgaon
NC 12/AM-15, dt. 26.06.2014	File No.01/84/171/035/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510350640 dated 03.04.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Blouse with CAMI made of 100% Polyester woven dyed fabric, GSM-96+/-10%, Style No.574	32,550 Nos.	100% Polyester woven dyed fabric, GSM-96+/-10%, width-57/58"	3.45 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.185	M/s Chiripal Industries Ltd. Ahmedabad
NC 12/AM-15, dt. 26.06.2014	File No.01/84/50/448/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0810118227 dated 06.02.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 24.07.2014.

(18)

Case No.186	M/s Chiripal Industries Ltd. Ahmedabad
NC 12/AM-15, dt. 26.06.2014	File No.01/84/50/280/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0810115374 dated 25.09.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 24.07.2014.

(19)

Case No.187	M/s Chiripal Industries Ltd. Ahmedabad
NC 12/AM-15, dt. 26.06.2014	File No.01/84/50/281/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0810115375 dated 25.09.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 24.07.2014.

(20)

Case No.188	M/s Chiripal Industries Ltd. Ahmedabad
NC 12/AM-15, dt. 26.06.2014	File No.01/84/50/300/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0810114745 dated 31.08.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 24.07.2014.

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